

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

(IB)-415(PB)/2019

CA/1374/2019, CA/2359/2019, CA/2514/2019, CA/2656/2019,
IA/1113/2020, IA/2373/2020, IA/2943/2020, IA/3445/2020, IA/3471/2020,
IA/3552/2020, IA/3740/2020, IA/3802/2020, IA/625/2021, IA/1023/2021,
IA/5398/2021, IA/2642/2023, IA/2865/2023

IN THE MATTER OF:

Unimax International

.....Applicant

Vs.

M/s. Soho Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 9 of (IBC) CIRP

Order delivered on 15.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Hitesh Sachar, Ms. Anju Jain, Advs. in
IA/2642/2023

For the Respondent :

For the Bank of Maharashtra : Mr. Nishant Awana, Ms. Rini Badoni, Mr. Sahil,
Mr. Mayank Chaudhary, Mr. Sumit Kumar, Advs.

For the PNB : Ms. Nishi Chaudhary, Mr. Yashartha Gupta, Advs.

ORDER

Due to paucity of time, the matter is listed on **14.05.2024**.

**Sd/-
(Court Officer)**